

Annexure-1

Name of the corporate debtor		Date of commencement of liquidation		List of stakeholders as on										
UNJ IMPORT PRIVATE LIMITED		13.04.2021		31.08.2022										
List of secured financial creditors														
(Amount in Rs)														
Sl No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					% share in total amount of claims admitted
1	Indian Overseas Bank Vile Parle East Branch	Claim is received on 11.05.2021 and further clarifications received on 19.06.2021	1,39,83,102	1,39,83,102	Secured Financial Creditor exercising 52(1)(b)	1,39,83,102	NO	Stocks and Book Debts of the corporate debtor as primary security and Guarantors property as collateral	1,39,83,102	79.82%	NIL	NIL	NIL	Claim is provisionally admitted under 53(1)(e)(ii) in full in absence of reliable tally data and books of accounts of the corporate debtor.



2	Volkswagen Finance Private Limited 3rd Floor Wing-A Silver Utopia Cardinal Gracious Road Mumbai	Claim is received on 30.06.2021 and further clarifications received on 13.07.2021	35,34,157	35,34,157	Secured Financial Creditor exercising 52(1)(b)	35,34,157	NO	AUDI A-6 Bearing Regn No UK07BK355 4	3534157	20.18%	NIL	NIL	NIL	Claim is provisionally admitted under 53(1)(e)(ii) in full in absence of reliable tally data and books of accounts of the corporate debtor.
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3	ICICI BANK LIMITED SD Tower Plot no 7 community center Shell Towers 65 7 New Rohtak Road Block 65 Karol Bagh Delhi -110005	Delayed claim is admitted vide order dated 16.08.2022 of Hon'ble NCLT Bench VI in IA 2997 of 2022 and 2213 of 2022 Loan account LADEL00035 229528 for Rs 802344 & SPDEL00037 148167 for Rs 458084	9,80,400	9,80,400.00	Secured Financial Creditor and security interest deemed relinquished under proviso to Reg 21A of Liq Proc Reg 2016	9,80,400	YES, Deemed Relinquishment under Proviso to Reg 21A of Liquidation Process Regulations, 2016	Honda City bearing Regn No DL9CAM2528	9,80,400	0.00%	NIL	NIL	NIL	The financial creditor filed a delayed claim which stands admitted vide order dated 16.08.2022 of Hon'ble NCLT Bench VI in IA 2997 of 2022 and IA 2213 of 2022 and is admitted under 53(1)(b)(ii) and settled full and final for Rs 5,00,000/- and paid on 29.08.2023 (Rs 323500 paid in 35229528 and Rs 176500 paid in 37148167
	TOTAL		1,75,17,259	1,75,17,259		1,75,17,259			1,75,17,259	1				

